

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.06.2021 AT 10.30 PM

TRANSFER PETITION NO.	IA NO. 161&162/2020 in TCP (IB) NO. 35/10/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 188/10/HDB/2018
NAME OF THE COMPANY	Supraja Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

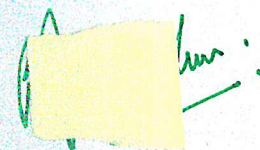
Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Applicant in I.A.No.162/2020 does not make the payment within a span of 4 weeks', appropriate directions will be issued to the Resolution Professional. List the matter on 16.07.2021.



ACTING PRESIDENT